

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1416

ANSWERED ON:08.03.2007

REVISION OF CAR

Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita;Owaisi Shri Asaduddin;Singh Shri Kirti Vardhan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Directorate General of Civil Aviation (DGCA) has proposed a revision to Civil Aviation Requirements (CAR) according to which pilots have been awarded the job to inspect the aircraft instead of Aircraft Maintenance Engineers;
- (b) if so, the details and the reasons therefor;
- (c) the extent to which the inspection of aircraft by pilots is safe;
- (d) whether DGCA do not require the services of Aircraft Maintenance Engineers (AME) for regular check up of aircraft;
- (e) if so, the details and the reasons therefor; and
- (f) the steps taken or being taken by DGCA in regards to safeguard the lives of passengers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b)and (c):- Directorate General of Civil Aviation (DGCA) has amended Civil Aviation Requirements (CAR), Section 2, Series F, Part VIII regarding Maintenance and Certification of Aircraft on 08.01.2007.

In this revision the Pilots have been authorized, subject to their undergoing training to carry out only pre-flight and transit checks, which is supplemental to such checks being carried out by the Aircraft Maintenance Engineers also.

The above revision is in accordance with international standards and also is in consonance with the recommendation of the aircraft manufacturers.

The Pilots, who are also required to be technically qualified on their type of aircraft are required further to undergo appropriate training by authorized engineering personnel for undertaking the above checks.

(d), (e) and (f):In view of the answer from (a) to (c)these do not arise.